

1522779 19/01/2007

SAHARA INDIA COMMERCIAL CORPORATION LIMITED
SOLITAIRE CORPORATE PARK, BUILDING, NO.4,167, GURU
HARGOVINDJI MARG,CHAKALA, ANDHERI (E), MUMBAI-93.
MANUFACTURERS AND MERCHANTS.

A INDIAN COMPANY INCORPORATED UNDER THE
COMPANIES ACT,1956.

Address for service in India/Agents address:

HIRAL C. JOSHI.

501, VISHWANANAK, CHAKALA ROAD, ANDHERI (EAST),
MUMBAI - 400 099.

Used Since :01/04/1992

MUMBAI

CARPETS, RUGS, MATS AND MATTING, LINOLEUM AND
OTHER MATERIALS FOR COVERING EXISTING FLOORS,
WELL HANGINGS (NON- TEXTILE), ARTIFICIAL TURF,
AUTOMOBILE CARPETS, BATH MATS, CARPET UNDERLAY,
CARPETS, CARPETS FOR AUTOMOBILES, FLOOR
COVERINGS, DOOR MATS, GYMNASIUM MATS, GYMNASIUM
MATS, HANGINGS (WALL) NOT OF TEXTILES , LINOLEUM
,NON- SLIP MATS, REED MATS, RUGS, TAPESTRY (WALL
HANGINGS), NOT OF TEXTILE, WALL PAPER, ALL GOODS
KNEEING INCLUDED IN CLASS 27.

C.S. UCHIL, EXAMINER OF TRADE MARKS, MUMBAI



Advertised before Acceptance under section 20(1) Proviso

1536385 02/03/2007

KULDEEP SINGH SEJWAL

trading as M/S GREEN KASHMIR HAAT

F-213/E, OLD M.B. ROAD, LADO SARAI, NEW DELHI-110030

MANUFACTURER AND MERCHANTS

Address for service in India/Agents address:

PARAMOUNT TRADE MARKS CO.

A-3, CHRISTIAN COLONY, PATEL CHEST, DELHI - 110 007.

Used Since :01/12/2003

DELHI

CARPET, CARPETING, MATS & MATTING INCLUDED IN
CLASS 27.

HIMANSHU SHARMA, EXAMINER OF TRADE MARKS, DELHI

TAYOHYA

Advertised before Acceptance under section 20(1) Proviso

1578076 11/07/2007

TEST RITE INTERNATIONAL CO., LTD.

8FL., NO. 270, SEC.4, CHUNG HSIAO E. RD., TAIPEI, TAIWAN
R.O.C.

MANUFACTURERS, TRADERS & SERVICE PROVIDER

A COMPANY ORGANIZED, REGISTERED AND EXISTING
UNDER THE LAWS OF REPUBLIC OF CHINA

Address for service in India/Agents address:

ANAND AND ANAND.

B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used

DELHI

MATS. RUGS. CARPETS. DOOR MATS. BATH MATS.
AUTOMOBILE CARPETS. CARPETS FOR AUTOMOBILES.
FLOOR COVERINGS. NON-SLIP MATS.

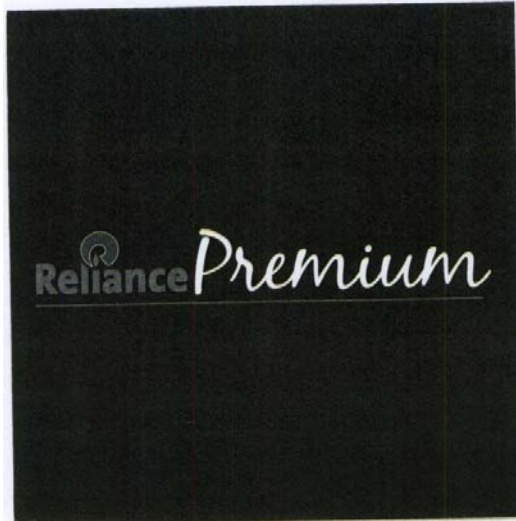
REED MATS. GYMNAS TIC MATS. LINOLEUM. VINYL FLOOR
COVERINGS. WALLPAPER

WALL HANGINGS, NOT OF TEXTILE. ARTIFICIAL TURF.

CARPET UNDERLAY.

MATS OF WOVEN ROPE FOR SKI SLOPES.

Y.K.BALI, EXAMINER OF TRADE MARKS, DELHI



Advertised before Acceptance under section 20(1) Proviso

1580581 19/07/2007

RELIANCE RETAIL LIMITED

9TH FLOOR, MAKER CHAMBER - IV, 222, NARIMAN POINT,
MUMBAI - 400 021.

MANUFACTURER AND MERCHANT

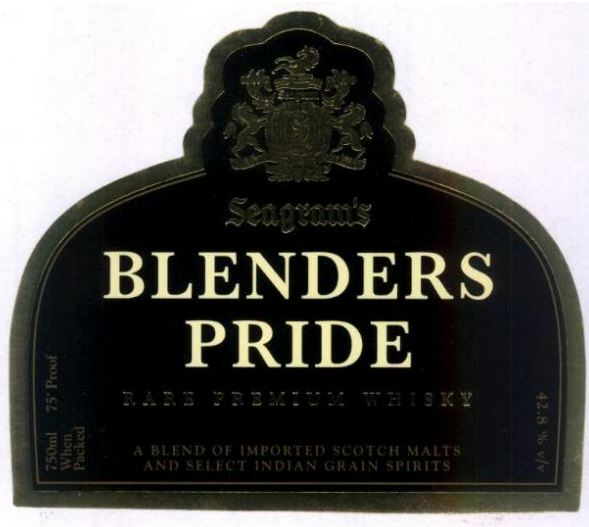
A COMPANY REGISTERED UNDER THE COMPANIES ACT,
1956.

Proposed to be Used

MUMBAI

CARPETS, RUGS, MATS AND MATTING, LINOLEUMS AND
OTHER MATERIALS FOR COVERING EXISTING FLOORS,
WALL HANGINGS (NON- TEXTILE).

LALITHA MERITIA, EXAMINER OF TRADE MARKS, MUMBAI



Advertised before Acceptance under section 20(1) Proviso

1593158 21/08/2007

AUSTIN NICHOLS & COMPANY INCORPORATED,
777, WEST CHESTER AVENUE, WHITE PLAINS, NEW YORK -
10604.USA.

(A CORPORATION ORGANISED AND EXISTING UNDER THE
LAWS OF STATE OF DELAWARE).

Address for service in India/Agents address:

INTTL ADVOCARE.

F-252, SAINIK FARMS, N. DELHI - 110 017.

Proposed to be Used

DELHI

WALL HANGINGS, CARPETS, RUGS, MATS AND MATTING
LINOLEUM AND OTHER MATERIALS FOR COVERING
EXISTING FLOORS (NOT MADE UP OF TEXTILE).

S.M.TOGRIKAR , EXAMINER OF TRADE MARKS, DELHI

MAISHAA

Advertised before Acceptance under section 20(1) Proviso

1612705 18/10/2007

A.K. RETAIL INC.,

400, G.D. ITL NORTH EX. TOWERS, A-9, NETAJI SUBHASH
PLACE, RING ROAD, PITAM PURA, DELHI-34

MANUFACTURER & MERCHANTS

A COMPANY INCORPORATED UNDER THE COMPANIES ACT
1956.

Address for service in India/Agents address:

KHAITAN & CO.

MEHER CHAMBERS, 4TH & 5TH FLOORS, R.K. MARG,
BALLARD ESTATE, MUMBAI - 400 038.

Proposed to be Used

DELHI

CARPETS, RUGS, MATS AND MATTING, FLOOR COVERINGS,
LINOLEUM AND FOR OTHER MATERIALS FOR COVERING
EXISTING FLOORS.

P.B.TEKALE , EXAMINER OF TRADE MARKS, DELHI



Advertised before Acceptance under section 20(1) Proviso

1659306 29/02/2008

ADITYA BIRLA RETAIL LIMITED

SIROYA CENTRE, NEXT TO LE MERIDIAN HOTEL, SAHAR
AIRPORT ROAD, ANDHERI (EAST), MUMBAI - 400 099.

MERCHANTS

(A COMPANY INCORPORATED UNDER THE COMPANIES ACT,
1956).

Proposed to be Used

MUMBAI

CARPETS, RUGS, MATS AND MATTING, LINOLEUM AND
OTHER MATERIALS FOR COVERING EXISTING FLOORS;
WALL HANGINGS (NON-TEXTILE), DOOR MATS, RUGS,
WALLPAPER, BEING GOODS INCLUDED IN CLASS 27.

P.S.DABHOLKAR, EXAMINER OF TRADE MARKS, CHENNAI

EXCEL "S CLASSIC CARPETS

Advertised before Acceptance under section 20(1) Proviso

1667919 24/03/2008

EXCEL IMPORT PVT.LTD.

trading as M/S EXCEL IMPORT PVT.LTD.

4/1 MIDDLETON STREET,SIKKIM COMMERCE
HOUSE,KOLKATA 700071.WEST BENGAL

TRADER & MERCHANT

AN INDIAN COMPANY

Address for service in India/Agents address:

D. SEN & CO.

6, OLD POST OFFICE STREET, GROUND FLOOR, CALCUTTA -
700 001.

Used Since :28/11/2004

KOLKATA

CARPETS, RUGS, MATS, AND MAITING, LINOLEUM AND
OTHER MATERIALS FOR COVERING FLOORS

*SUBJECT TO NO EXCLUSIVE RIGHT TO USE " CLASSIC
CARPETS".*

S.B.PALO, SENIOR EXAMINER OF TRADE MARKS, KOLKATA



LOKHANDWALA SALES CORPORATION

Advertised before Acceptance under section 20(1) Proviso

1715506 29/07/2008

SMT.ZEHRA ABBASI LOKHANDWALA

trading as LOKHANDWALA SALES CORPORATION

231-A, MAULANA AZAD ROAD, SOCIETY BUILDING, SHOP
NO.4, MUMBAI-400 008.

TRADERS AND MERCHANTS

Address for service in India/Agents address:

DE PENNING & DE PENNING.

10, GOVERNMENT PLACE, EAST KOLKATA - 700 069.

Used Since :01/01/1989

MUMBAI

CARPETS, RUGS, MATS AND MATTING, LINOLEUM AND
OTHER MATERIALS FOR COVERING FLOORS; WALL
HANGING (NON-TEXTILE).

LALITHA MERITIA, EXAMINER OF TRADE MARKS, MUMBAI



1725281 26/08/2008

BHANWARLAL G. SHARMA

trading as BHANWARLAL G. SHARMA

61, RAMKUTIR, NEAR GYMKHANA, SECTOR - 19,
GANDHINAGAR , GUJARAT STATE, INDIA.

MANUFACTURER AND MERCAHNT

Address for service in India/Agents address:

Y. J. TRIVEDI & CO.

YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, NR.
JAHANVEE RESTAURANT, UNIVERSITY RD., AHMEDABAD-
380 015.

Proposed to be Used

AHMEDABAD

CARPETS, RUGS, MATS AND MATTING, LINOLEUM AND
OTHER MATERIALS FOR COVERING EXISTING FLOORS,
WALL HANGINGS (NON TEXTILE).

V.S.PARAB, SENIOR EXAMINER OF TRADE MARKS, AHMEDABAD



Advertised before Acceptance under section 20(1) Proviso

1735237 22/09/2008

INTERNATIONAL SOCIETY FOR KRISHNA CONSCIOUSNESS
HARE KRISHNA LAND, JUHU, BOMBAY - 400 049.

SERVICE PROVIDER

(A TRUST DULY REGISTERED UNDER THE INDIAN TRUST
ACT.)

Address for service in India/Agents address:

ARJUN T. BHAGAT & CO.

6/B SHAHEEN APARTMENT,132 / 1, MODI STREET, POST BOX
NO. 1865, FORT, MUMBAI - 400 001.

Used Since :01/01/1971

To be associated with:

1119221

MUMBAI

CARPETS, RUGS, MAT AND MATTING, LINOLEUMS AND
OTHER MATERIALS FOR COVERING FLOORS, WALL
HANGINGS (NON- TEXTILE) INCLUDED IN CLASS 27.

LALITHA MERITIA, EXAMINER OF TRADE MARKS, MUMBAI

KAJOL

Advertised before Acceptance under section 20(1) Proviso

1752923 11/11/2008

KAJOL DEVGAN

SHIVSHAKTI BUNGLOW, SUB PLOT-S-7, KAPOLE C.H.S. LTD.,
11TH ROAD, JVPD SCHME, MUMBAI-400 049.

MANUFACTURER & MERCHANT .

Proposed to be Used

MUMBAI

CARPETS, RUGS, MATS AND MATTING, LINOLEUM AND
OTHER MATERIALS FOR COVERING FLOORS; WALL
HANGING (NON-TEXTILE)

D.D.PRABHU, EXAMINER OF TRADE MARKS, CHENNAI

The Wall Shop

Advertised before Acceptance under section 20(1) Proviso

1755664 19/11/2008

ADITYA JHUNJHUNWALA

1/23, LAXMINARAYAN PARK, KOREGAON ROAD, PUNE
411001

MANUFACTURER & MERCHANT.

Address for service in India/Agents address:

MAKHIJA & ASSOCIATES.

12/160, DAULAT NAGAR, THANE (E)-400 603.

Proposed to be Used

MUMBAI

NON TEXTILE WALL HANGING

S.U.BORE, EXAMINER OF TRADE MARKS, KOLKATA



Advertised before Acceptance under section 20(1) Proviso

1759585 03/12/2008

HARIHAR GROUP OF COMPANIES PVT. LTD.

206, PRESTIGE PRECIENT, NR. NITIN CO., ALMEDA RD.,
PANCHPAKHADI, THANE (W)-400 601.

SERVICE PROVIDER

A PRIVATE LTD. COMPANY REGISTERED UNDER
COMPANIES ACT, 1956

Proposed to be Used

MUMBAI

CARPETS, RUGS, MATS AND MATTING, LINOLEUM AND
OTHER MATERIALS FOR COVERING EXISTING FLOORS:
WALL HANGINGS (NON-TEXTILE) CLASS-27

D.D.PRABHU, EXAMINER OF TRADE MARKS, CHENNAI

SOM

Advertised before Acceptance under section 20(1) Proviso

1763403 12/12/2008

SOM FRAGRANCES PVT. LTD.

trading as SOM FRAGRANCES PVT. LTD.

VILLAGE UMBERGOTHAN, POST AGASHI, TAL. VASAI, DIST.
THANE - 401 301.

MANUFACTURER AND MERCHANT

A PRIVATE LIMITED COMPANY INCORPORATED UNDER THE
INDIAN COMPANIES ACT.

Used Since :01/01/1979

MUMBAI

CARPETS, RUGS, MATS AND MATTING, LINOLEUMS AND
OTHER MATERIALS FOR COVERING FLOORS, WALL
HANGINGS (NON-TEXTILE), ARTIFICIAL TURF, AUTOMOBILE
CARPETS, CARPETS UNDERLAY, GYMNASIUM MATS,
TAPESTRY AND WALLPAPER BEING GOODS INCLUDED IN
CLASS 27.

S.V. DESAI, EXAMINER OF TRADE MARKS, DELHI



Advertised before Acceptance under section 20(1) Proviso

1766221 22/12/2008

RUNA CHEMICALS PVT. LTD.

W-11 AND W-23, MIDC PHASE II, DOMBIVALI (E)-421 204.

MANUFACTURER & MERCHANT .

A PRIVATE LIMITED COMPANY REGISTER UNDER THE
COMPANIES ACT 1956)

Proposed to be Used

MUMBAI

CARPETS, RUGS, MATS AND MATTING, LINOLEUM AND
OTHER MATERIALS FOR COVERING EXISTING FLOORS;
WALL HANGINGS (NON TEXTILE).

RAJNISH SHARMA, EXAMINER OF TRADE MARKS, MUMBAI